## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

#### **LOK SABHA**

## **UNSTARRED QUESTION NO.2276**

TO BE ANSWERED ON 10<sup>th</sup> DECEMBER, 2021

#### MAINTENANCE OF ROADS BY BRO

2276. SHRI NIHAL CHAND:

SHRI RAMESH BIDHURI:

Will the Minister of DEFENCE

be pleased to state:

- (a) whether the Border Roads Organisation (BRO) has taken steps for construction of all weather road upto international borders of the country;
- (b) if so, the details and present status of the work thereof;
- (c) whether there has been any delay in construction of roads in bordering areas and if so, the reasons therefor;
- (d) the amount of funds sanctioned and spent by the Union Government on maintenance of roads constructed by BRO in various States during the last three years along with the guidelines laid down for maintenance of such roads;
- (e) whether the Government has any plan for implementation of road projects in border areas of Rajasthan in the near future and if so, the details thereof; and
- (f) the steps taken for better management of roads in border areas by BRO?

### A N S W E R

# MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) & (b): Yes, Sir. The Border Roads Organisation (BRO) has taken steps on various road projects for construction of all-weather roads upto International Border .As per revised Long Term Roll-on Works Plan(LTRoWP) 2018-23, BRO has 257 road projects in different border areas of the country for a length of 13525 km. Details of these road projects are as under-:

Sl. No	International Border	No of Road	Length
		projects	(Km)
1	Indo-China	140	7909
2	Indo-Pakistan	98	4259
3	Indo-Myanmar	14	989
4	Indo-Bangladesh	04	344
5	Island Territory (A&N Island)	01	24
	Total	257	13525

...2/-

- (c) Yes, Sir. There are delays in execution of some of the road projects in bordering areas, mainly due to following reasons:-
  - (i) Delay in Forest/Wildlife clearance.
  - (ii) Delay in land acquisition.
  - (iii) Limited working season.
  - (iv) Difficulties in availability of construction material.
  - (v) Damages due to natural disasters.
- (d) Details of funds sanctioned and spent by the Union Government on maintenance of roads by BRO in various States during the last three years are as under:-

Rs. in Crs

S/No	State/UT	2018-19		2019-20		2020-21	
		Fund	Fund	Fund	Fund	Fund	Fund
		sanctioned	spent	sanctioned	spent	sanctioned	spent
1	Arunachal	104.18	104.18	139.64	139.64	241.49	241.49
	Pradesh						
2	Assam	6.64	6.64	10.12	10.12	14.38	14.38
3	Mizoram	19.11	19.11	29.76	29.76	48.90	48.90
4	Manipur	15.26	15.26	11.95	11.95	18.27	18.27
5	Nagaland	22.57	22.57	34.44	34.44	26.43	26.43
6	Sikkim	32.57	32.57	30.89	30.89	46.68	46.68
7	West Bengal	5 <b>.</b> 46	5.46	5.40	5.40	19.68	19.68
8	Uttarakhand	35.30	35.30	47.46	47.46	39.55	39.55
9	Himachal	50.61	50.61	60.35	60.35	87.96	87.96
	Pradesh						
10	Ladakh	86.35	86.35	130.53	130.53	190.80	190.80
11	J&K	156.13	156.13	156.51	156.51	231.35	231.35
12	Rajasthan	44.46	44.46	55.42	55.42	66.27	66.27
13	Punjab	12.09	12.09	15.61	15.61	16.08	16.08
Total		590.73	590.73	728.08	728.08	1047.84	1047.84

As regards the Guidelines for maintenance of roads by BRO is concerned, it is stated that once the road is completed regular maintenance is required to be undertaken by BRO for the preservation of assets, optimal utilization and traffic safety. Some of the activities undertaken as per the maintenance guidelines are given below:-

(i) Regular / Routine Maintenance: It consists of repair of Pot holes, jungle clearance, drain clearance, clearance of cross drainage, repair of Parapet walls, Retaining walls and Breast wall, Berm filling and slide clearance to keep the road open for traffic.

- (ii) Special Repair: This repair includes restoration of damages to road formation and damage of cross drainage works. The special repairs are undertaken after obtaining sanction of the works whenever / whatever required.
- (iii) Emerging Repairs: This repair includes works undertaken to restore the line of communication disrupted due to natural calamities and to prevent loss/damage to Public property.
- (iv) Renewal of Surfacing: This is done periodically based on the guidelines issued on life cycle and specifications for renewal of surface course.
- (e): Presently as per revised LTRoWP, 2018-23, 13 roads of length 884.31 Km have been planned so far for construction/improvement in the State of Rajasthan to strengthen the border areas.
- (f): Following steps have been taken for better road management in border areas by BRO:-
  - (i) Enhanced financial and administrative powers have been given to various BRO executives.
  - (ii) New technologies and techniques have been adopted to enhance the pace of road construction.
  - (iii) Induction of new and modern equipments.
  - (iv) With the induction of Chinook Helicopters, the capability of air lifting of heavy equipments for unconnected portions of the road has increased manifold.
  - (v) Engineering Procurement Construction (EPC) mode of construction has been adopted for all works above Rs.100 crores to augment the capability of BRO.
  - (vi) Regular monitoring of the works in progress for critical projects.

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